

# HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 752 / Checker

Bilaspur, dated ...18<sup>th</sup> ...January, 2021

**III-8-2/2001**

Copy of endt. Notification No.783/194/XXI-B/C.G./2021, dated 18-01-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding the Judge Family Court Kanker to hold Additional sitting at Family Court, Kondagaon until further order, is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 16) Registrar (Vigilance/ I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur *for information.*
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 18) The District and Sessions Judge Kanker & Kondagaon for information.

- 19) **Shri Jitendra Kumar, Judge, Family Court Kanker for information and compliance. He is directed to take Additional charge at his new place at Kondgaon on 23-01-2021 in the forenoon positively.**
- 20) The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Dy. Registrar, Works Section/Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) The Section Officer, District Establishment, High Court of Chhattisgarh, Bilaspur *for information.*
- 26) Section Officer/Incharge, Court Manager/ O/o R.G./ Budget/ Checker/ Protocol/ Compliant/ Pension/, High Court of Chhattisgarh, Bilaspur *for information.*
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

*D. W. O.*  
*18.1.2021*  
(Deepak Kumar Tiwari)  
Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR**  
**RAIPUR (C.G.) 492002**

**ORDER**

Raipur, dated /01/2021

F. No. /194/XXI-B/C.G./2021, In exercise of the powers conferred by Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, on recommendation of the High Court of Chhattisgarh, hereby, appoints Judge, Family Court, Kanker, District Kanker, for holding additional sitting at Family Court, Kondagaon, District Kondagaon, until further orders in the following manner, namely:-

S. No.	Name of the Court & district	Headquarters	Period	Jurisdiction
(1)	(2)	(3)	(4)	
1	Family Court, Kanker	Kanker	1 <sup>st</sup> to 15 <sup>th</sup> in every month	Revenue District Kanker excluding the jurisdiction of the Courts of Tahsils Bhanupratappur & Pakhanjur
2	Family Court, Kondagaon	Kondagaon	16 <sup>th</sup> to end of the every month	Civil District Kondagaon.

By order and in the name of the  
Governor of Chhattisgarh,

(Naresh Kumar Chandravanshi)  
Principal Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department


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Endt. No. /194/XXI-B/C.G./2021

Raipur, dated /01/2021

Copy forwarded to,

18 JAN 2021

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 973/III-8-2/2001, Bilaspur, Dated 15<sup>th</sup> January, 2021 for information and necessary action.
  2. Private Secretary to Hon'ble Law Minister, for perusal,
  3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
  4. Family Court, Kanker, District Kanker,
  5. Family Court, Kondagaon, District Kondagaon
  6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
  7. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,

  
(Maneesha Kumar Thakur) ✕  
Additional Secretary,  
Government of Chhattisgarh,  
Law and Legislative Affairs Department.